

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:354
ANSWERED ON:14.12.2009
FISHING VESSELS
Jeyadurai Shri S. R.

Will the Minister of SHIPPING be pleased to state:

- (a) the details of guidelines/norms prescribed for providing berthing to fishing vessels at major ports including the cyclonic period/forecasting;
- (b) whether the Government has banned entry of fishing vessels at major ports during cyclonic weather on the coast;
- (c) if so, the details thereof;
- (d) whether the Government has fixed punitive rates for berthing of fishing vessels even for short periods;
- (e) if so, the details thereof; and
- (f) the steps proposed to be taken by the Government to review such tariff?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 354, TO BE ANSWERED ON 14TH DECEMBER, 2009 RAISED BY SHRI S.R. JEYADURAI, REGARDING "FISHING VESSELS".

- (a): The Government has prescribed no guidelines/norms for providing berthing to fishing vessels at major ports.
- (b): No, Madam.
- (c): Does not arise.
- (d): No, Madam.
- (e) & (f): Do not arise.